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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में
रखा जा सके

Separate Paging is given to this Part in order that it may be filed as a
separate compilation

MINISTRY OF RAILWAYS

(Railway Board)

CORRIGENDUM

New Delhi, the 19th December, 1990

GSR 984(E).—In the Cessation of Responsibility (after the Termination of Transit) Rules, 1990 published in the notification of the Government of India in the Ministry of Railways G.S.R. 763 (E) dated 7th September, 1990, at page 3 of the Gazette of India, Extraordinary Part II Section 3, Sub-section (i) dated the 7th September, 1990.

In serial No. 1 of the schedule for the words "Inflammable solids" read "Gases, compressed, liquefied or dissolved under pressure."

[No. 89/TC, III/15/RA'89/Sec. 99 (3)]

S. K. MALIK, Director Traffic Commercial (Claims),
(Railway Board)